

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/82(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ANKLESWAR MANAGEMENT PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor

Ms. Rituparna Sanyal, Adv.]

Ms. Zeba Khan, Adv.]

Ms. Muskan Saha, Adv.]

Ms. Priyakshi Banerjee, Adv.] For the Director Jamshed Ali Molla

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. The petition has not yet been made IBC compliant. Let the same be done.
3. Reply affidavit be filed within a period of two weeks.
4. It is submitted that the application has been transferred at the pre-admission stage and the Official Liquidator has not been appointed.
5. List this matter for further consideration on **19.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.